

D-27017/4/2023-Admin-II (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Room No. 413, A Wing, 4th Floor,
Shastri Bhawan, New Delhi-110001
Dated: 23.06.2025

CIRCULAR

Department of Legal Affairs, Ministry of Law and Justice is in process of auctioning obsolete IT items as well as scrap furniture & fixtures (at Shastri Bhawan and Lower Court, Tis Hazari). A list of all such items is attached herewith as **Annexure-A**.

2. Interested bidders (duly authorized by appropriate authorities) are requested to inspect the items between 24th June, 2025 and 26th June, 2025 during office hrs. and submit their quote to Section Officer, Admin-II Section, Department of Legal Affairs, 413-A Wing, 4th Floor, Shastri Bhawan, New Delhi by 30th June, 2025 05:30 pm. Quotes received after 5:30 pm will summarily be rejected.

3. This Circular may be downloaded from the official website of this Department i.e. "legalaffairs.gov.in."


(Ajay Kumar)

Section Officer

Phone No. 01123384837

To,

1. All the Auctioneers (through website)

Copy to:

1. NIC Section for uploading this Circular on this Department's website immediately.

भारत सरकार/GOVERNMENT OF INDIA
विधि एवं न्याय मंत्रालय/MINISTRY OF LAW & JUSTICE
कानूनी मामलों का विभाग/DEPARTMENT OF LEGAL AFFAIRS
मुकदमेबाजी अनुभाग/LITIGATION (LC) SECTION

Room No. 140, Tis Hazari Court

Delhi-110054

Date- 27.03.2025

Sub: - Old/damaged/broken furniture, almirahs and others items for the disposal in Litigation (LC) Section

Litigation (LC) Section has following old/damaged/broken items, details are given below: -

S. No.	ITEMS	Quantity
1.	Locker	2
2.	Heater	7
4.	Visitor Chair	27
5.	Revolving Chair	6
6.	Sofa Set	1
7.	Office Table	5
8.	Steel Almirah	3
9.	Steel Rack (Row 8)	3
10.	Steel Rack (Row 5)	3
11.	Steel Rack (Row 6)	2
12.	Side Table	1

2. It is stated that Litigation (LC) Section does not have enough space to retain these items in the section, therefore, if approved we may send these details to Admin II for further necessary action and disposal.

(Rajender Kumar)

Court Clerk 28/3/2025

(Ravi Kumar)

Superintendent (Legal)

28/3/25

ALA & Incharge

28/3/25

US (Admin II)

Annexure-A

Auction List DATE - 2025

S.No	Name of Items	Quantity
1.	TV (LCD) SONY (S. No. 2427116,2427083)	2
2.	UPS DHUBLE BATTERY	5
3.	FAX MACHINE	2 S/NO CNK8F2R5M9,CNK85F55VO P
4.	UPS (SINGAL BATTERY)	14
5.	MAYUR JUG	3
6.	WALL FAN	2
7.		
8.	ALMIRAH IRON BIG	3
9.		
10.	TONNER	50
11.	TELEPHONE INSTUMENT	23
12.		
13.	WATER DISPENSER	7
14.	PAPER CUTTING MACHINE Model.9711	1
15.	BANNER STAND	10
16.	STEEL KATTLE	5
17.	WALL CLOCK	2
18.	TOSHIBA(M-DP 4572 NO.CELEF5180 6AG00006784CELE51803	1
19.	SCANNER S/NO.GWUO6031,GWUO5987,GWU0551 6	3
20.	Window A/C	11
21.		
22.	UPS BATTERY	26
23.	SOFA TOW SEATER	1
24.	BANER STANDEE	10
25.	ROD HEATER	1
26.	HOT CASE	6
27.	CHAIRS	18
28.	SPEAKER	2
29.	KEY BOARD	38
30.	MOUSE	29
31.	STUDY STAND	2
32.	A/C IN DOOR	7
33.	A/C OUT DOOR	7
34.	TABLE	3